Name of the corporate debtor: SAHELI EXP List of opera

Sl. No.	Name of creditor	Identifi cation No.	Details of claim received		
			Date of receipt	Amount claimed	
1	CHATURVEDI & CO		4/5/2022	472,000	
2	SAS PATNERS CORPORATE ADVISORS PRIVATE LIMITEED		4/6/2022	220,987	
3	NIKUNJ DAYAL		4/6/2022	82,500	
4	AR.L. SUNDARESAN		4/6/2022	1,480,000	
5	CHATURVEDI & PARTNERS		3/31/2022	5,900	
6	SHAMANTHA KASI REDDY		4/10/2022	1,620,000	
7	CLARKE ENERGY INDIA PRIVATE LIMITED		4/6/2022	39,164,256	
8	SAS EPC SOLUTION PRIVATE LIMITED		4/21/2022	1,448,546	
				44,494,189	

Annexure – 4

ORTS PRIVATE LIMITED; Date of commencement of CIRP: .21/03/2022; List of creditors as on tional creditors (Other than Workmen and Employees and Government Dues)

Details of claim admitte	Amount of				
Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in	contingent claim
472,000	OPERATIONAL CREDITOR	NO	NO	0	0
220,987	OPERATIONAL CREDITOR	NO	NO	0	0
82,500	OPERATIONAL CREDITOR	NO	NO	0	0
1,480,000	OPERATIONAL CREDITOR	NO	NO	0	0
5,900	OPERATIONAL CREDITOR	NO	NO	0	0
1,620,000	OPERATIONAL CREDITOR	NO	NO	0	0
39,164,256	OPERATIONAL CREDITOR	NO	NO	0	0
1,448,546	OPERATIONAL CREDITOR	NO	NO	0	0
44,494,189					

(Amount in ₹)

Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verificati	Remarks, if any
0	-	on 0	NIL
0	-	0	NIL
0	-	0	NIL
0	-	0	NIL
0	-	0	NIL
696,192	-	0	NIL
0	-	0	NIL
0	-	0	NIL